

panel doors and windows are covered under cottage sector as well as other sectors. A unit, whether in cottage sector or other sector having an aggregate value of annual clearances upto Rs 20 lakhs is fully exempt from excise duty under notification No. 175/86-CE, dated the 1st March, 1986 subject to conditions stipulated therein. For slightly larger units whose annual clearance for home consumption does not exceed Rs. 2 crores, the concession is graded as under:

- (i) First Rs. 20 lakhs: Nil duty
- (ii) Next Rs. 55 lakhs: 20%

Clearance in excess of Rs. 75 lakhs are assessable at the normal rate of 30%. As long as a manufacturer under cottage sector is not having its annual clearances above Rs 20 lakhs it continues to be exempt from excise duty.

(c) and (d). Basic excise duty at 30% ad valorem was imposed on panel doors with effect from 25th July, 1991. This was done keeping in view the fact that these are similar to flush doors in terms of functions and prices which have been attracting basic excise duty at 30% ad valorem.

[*Translation*]

Permanent wage review committee for Central Government Employees

322. SHRIPANKAJ CHOWDHARY: Will the Minister of FINANCE to be pleased to state:

(a) whether Central Government employees associations have urged the Government to constitute a Permanent Wage Review Committee and merge Dearness Allowance with basic pay as per the recommendations of the Fourth Central Pay Commission;

(b) whether the Government propose to implement these recommendations;

(c) if so, the time by which the decision is likely to be taken in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (d). The demands relating to constitution of Permanent Wage Review Committee and merger of Dearness Allowance with basic pay were discussed in the last meeting of the National Council of JCM held on 21-9-91 where it was decided to set up an Expert Group and to constitute a Committee respectively to examine these demands.

Construction of Bus-Queue Shelters in Rural Areas in Delhi

323. SHRIPANKAJ CHOWDHARY: Will the Minister of SURFACE TRANSPORT to be pleased to state:

(a) whether there are no bus queue shelters at bus stops in rural areas of Delhi;

(b) whether the Delhi Transport Corporation propose to construct bus queue shelters at bus stops in rural areas of Delhi in near future;

(c) if so, by what time; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir. There are 184 bus queue shelters at various bus stops in rural areas of Delhi.

(b) At present 320 bus queue shelters are under construction out of which 68 shel-